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# ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No.56/Review/2016/LET/PP/PPS-II/2016

Dated: 02 September, 2016.

To

The Chairperson,  
All India Trinamool Congress,  
30-B, Harish Chatterjee Street,  
Kolkata-700026, West Bengal.

Subject: - Recognition of 'All India Trinamool Congress' as a National Party -regarding.

Madam,

I am directed to state that on reviewing poll performance of the All India Trinamool Congress, as per the provisions of the Election Symbols (Reservation & Allotment) Order, 1968, it is seen that "**All India Trinamool Congress**" is presently recognized as state party in the states of West Bengal, Tripura, Manipur and Arunachal Pradesh and, consequently, fulfills the conditions laid down in Para 6B (iii) of the said Election Symbols (Reservation & Allotment) Order, 1968, for recognition as a National Party. Accordingly, the Commission has granted recognition to the "**All India Trinamool Congress**" as a National Party under the provisions of the Election Symbols (Reservation & Allotment) Order, 1968 and has allotted the symbol "**Flower and Grass**" as the reserved symbol for the party in all States and Union Territories.

2. Notification in this regard will be issued in due course.

Yours faithfully,

  
(ANAND KUMAR PATHAK)  
UNDER SECRETARY

Copy to: -

The Chief Electoral Officers, all States and UTs, for information.